

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2999
ANSWERED ON:07.12.2001
EQUIPMENTS EXEMPTED FROM CUSTOM EXCISE DUTY
RAVINDRA KUMAR PANDEY

Will the Minister of FINANCE be pleased to state:

- (a) whether on the basis of certificates the industries/users of pollution control equipment get reduction of rates on custom duty and excise duty ;
- (b) if so, the names of the equipments exempted;
- (c) the names of the companies benefited during 1999, 2000, 2001 till date; and
- (d) the amount of benefits each of these companies received during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a) At present, there is no concession in customs or excise duty applicable to pollution control equipment.
- (b), (c) & (d) Do not arise in view of answer to (a) above.